

ITEM NO.4
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Criminal Appeal No(s). 872/2021

PARTO

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 11969/2020 - EXEMPTION FROM FILING O.T.)

Date : 26-10-2021 These matters were called on for hearing today.

For Appellant(s)

Mr. Atishi Dipankar, AOR

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR
Ms Marbiang N Khongwir, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.

Await original records from the High Court and Trial Court.

Reminder be issued.

List again on 10.12.2021.

RAJESH KUMAR GOEL
Registrar